

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:584
ANSWERED ON:27.04.2001
REVAMPED PUBLIC DISTRIBUTION SYSTEM
ANANTA NAYAK;CHARAN DAS MAHANT

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether twenty kilograms of foodgrains were being provided earlier to each consumer of tribal areas under the Revamped Public Distribution System;
- (b) whether the same quantity of foodgrains is still being provided to the people under the BPL (below poverty line);
- (c) whether the foodgrains being provided are sufficient to meet the requirement of the people in tribal areas;
- (d) if not, whether the quantity of the foodgrains is likely to be raised and if so, by when;
- (e) whether prices and allocation of foodgrains meant for the people below the poverty line have been raised;
- (f) if so, the manner in which the people below poverty line would be provided relief from it and if so, by when; and
- (g) the details of increase made in the allocation of foodgrains, State-wise?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR)

(a),(b),(c),(d), (e), (f) & (g) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c),(d), (e), (f) & (g) OF STARRED QUESTION NO. 584 FOR ANSWER IN THE LOK SABHA ON 27.04.2001.

(a) Under the Revamped Public Distribution System (RPDS) operated during the period 1992-97, foodgrains were issued @ 5 kg. per head upto 20 kg. per family per month at prices 50 paise per kg. below the Central Issue Prices (CIP).The RPDS covered 1775 identified blocks in the country including 1073 blocks in tribal areas.

(b) Under the Targeted Public Distribution System (TPDS), each BPL family is, at present, entitled to 20 kg. of foodgrains per month at 50% of the economic cost.

(c), & (d) : Since the PDS is only supplementary in nature, the quantity of foodgrains provided under the TPDS does not fully meet the requirements of an average ration card holder family whether in a tribal area or some other area. However, under the Antyodaya Anna Yojana (AAY) launched recently, the entitlement of an eligible family is 25 kg of foodgrains per month at highly subsidized rates - Rs.2 a kg for wheat and Rs. 3 a kg for rice. The AAY contemplates identification of one crore poorest families from among BPL families.

(e) & (f) : Allocation of foodgrains under the TPDS has been doubled from 10 kg to 20 kg per family per month with effect from 1.4.2000. The Central Issue Prices (CIPs) were fixed at 50%of the economic cost. The prices of PDS foodgrains for people living Below Poverty Line (BPL) are generally lower than one market prices.A proposal to increase the scale of ration for BPL families and to reduce the CIPs is under consideration.

(g) The allocation of foodgrains for BPL families has been increased with effect from 1.12.2000 by shifting the base from 1995 population to the projected population as on 1.3.2000. As a result of this, the number of BPL families has increased from 5.86 crore to 6.52 crore. With this, the monthly allocation of rice and wheat for BPL families has also increased.The statewide details in this regard are given in the enclosed statement (Annexure).

ANNEXURE REFERRED TO IN REPLY TO PART (g) OF STARRED QUESTION NO. 584 FOR ANSWER IN THE LOK SABHA ON 27-04-2001.

STATEMENT SHOWING PRE-REVISED (NOVEMBER,2000) & REVISED MONTHLY ALLOCATION FROM DECEMBER,2000 FOR RICE AND WHEAT FOR ALL STATES UNDER TARGETED P.D.S.

(Figures in `000 Tonnes)

Sl.No. STATES/UTs PRE-REVISED REVISED FROM DECEMBER, 2000
RICE WHEAT RICE WHEAT

1. ANDHRA PRADESH	75.560	0.000	81.256	0.000
2. ARUNACHAL PRADESH	1.400	0.140	1.796	0.180
3. ASSAM	38.120	0.000	38.114	0.000
4. BIHAR	68.720	103.080	50.270	75.405
5. CHHATISGARH		+	25.924	7.427
6. DELHI	0.000	0.000	0.000	0.000
7 GOA	0.520	0.240	0.515	0.237
8. GUJARAT	16.000	24.000	16.961	25.441
9. HARYANA	0.000	14.660	0.000	14.659
10. HIMACHAL PRADESH	4.260	4.260	4.258	4.258
11. JAMMU & KASHMIR	9.400	2.960	9.400	2.960
12. JHARKHAND		+	18.450	27.675
13. KARNATAKA	46.000	11.500	50.068	12.517
14. KERALA	30.700	0.000	31.077	0.000
15. MADHYA PRADESH	48.000	58.680	22.076	51.253
16. MAHARASHTRA	42.320	78.600	45.736	84.945
17. MANIPUR	2.600	0.000	2.607	0.000
18. MEGHALAYA	2.860	0.000	2.877	0.000
19. MIZORAM	1.060	0.000	1.365	0.000
20. NAGALAND	1.540	0.380	1.540	0.380
21. ORISSA	63.640	0.000	65.955	0.000
22. PUNJAB	1.360	7.240	1.480	7.879
23. RAJASTHAN	0.500	42.900	0.527	45.213
24. SIKKIM	0.680	0.000	0.869	0.000
25. TAMIL NADU	91.580	0.000	97.256	0.000
26. TRIPURA	4.620	0.000	4.625	0.000
27. UTTARANCHAL		+	5.543	2.960
28. UTTAR PRADESH	63.000	128.000	57.457	125.040
29. WEST BENGAL	44.140	47.300	46.216	49.524
30. A&N ISLANDS	@	0.300	0.140	0.301
31. CHANDIGARH	0.040	0.320	0.040	0.319
32. D&N HAVELI	0.240	0.060	0.256	0.064
33. DAMAN & DIU	0.040	0.020	0.053	0.027
34. LAKSHADWEEP	@	0.000	0.000	0.000
35. PONDICHERY	1.300	0.000	1.672	0.000
TOTAL	660.500	524.480	686.540	538.503

(+) Allocation of foodgrains to these States were not started from December, 2000 only.